

GOVERNMENT OF INDIA
MINISTRY OF COAL

LOK SABHA
UNSTARRED QUESTION NO. 4238
TO BE ANSWERED ON 11.08.2016

Enhancement in Royalty of Coal

4238. SHRI LADU KISHORE SWAIN:

Will the Minister of COAL be pleased to state:

- (a) whether the Government proposes to enhance the rate of royalty of coal;
- (b) if so, the details thereof and the time by which the rate of royalty is likely to be enhanced;
- (c) the amount collected by the Government towards additional levy of Rs. 295 per tonne from the prior allocatees of Schedule-II coal mines, State-wise;
- (d) whether the money collected through the additional levy has been shared with the States; and
- (e) if so, the State-wise details thereof?

ANSWER

**MINISTER OF STATE (IC) IN THE MINISTRY OF COAL, POWER NEW &
RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

- (a) & (b) The last revision in rates of royalty was w.e.f. 10.05.2012. A study group was constituted on 21.07.2014 to consider and recommend regarding revision of rate of royalty for coal and lignite. Final recommendation of study group is under consideration
- (c) The amount collected by the Government towards additional levy from the prior allottees of Schedule-II coal mines, State-wise is as under :-

S.No.	Name of the State	Amount of Additional levy collected (Rs.in crores)
1.	Chhattisgarh	4169.87
2.	Jharkhand	510.68
3.	Maharashtra	174.50
4.	Madhya Pradesh	44.47
5.	Odisha	600.06
6.	West Bengal	1129.03
	Total	6628.61

- (d) & (e) The money collected through the additional levy has not been shared with the States concerned.
